

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 001

No.HHC/Admn.6 (20)/77-XVII-

Dated Shimla, the 6th November, 2013.

NOTIFICATION

It is notified for information of the general public that the holidays and vacations to be observed by the High Court of H.P. during the calendar year 2014 shall be as follows:-

HOLIDAYS FOR THE HIGH COURT

GAZETTED HOLIDAYS

<u>Name of holiday(s)</u>	<u>Date(s) on which these fall.</u>	<u>Day or Days of the week</u>
All Sundays		
All Second Saturdays		
Statehood Day	25 th January	Saturday
Maha Shivratri	27 th February	Thursday
Holi	17 th March	Monday
Ram Navami	8 th April	Tuesday
Dr. B.R. Ambedkar's Birthday	14 th April	Monday
Himachal Day	15 th April	Tuesday
Good Friday	18 th April	Friday
Idu'l Fitr	29 th July	Tuesday
Independence Day	15 th August	Friday
Janam Ashtami	18 th August	Monday
Dussehra Holidays	29 th September to 4 th October	Monday to Saturday
Mahatma Gandhi's Birthday	2 nd October	Thursday
Deepawali holidays	23 rd October and 24 th October	Thursday and Friday
Guru Nanak Dev's Birthday	6 th November	Thursday
Christmas	25 th December	Thursday

NOTE:

1. The above list does not include the holiday on account of Republic Day(26-01-2014) being Sunday.
2. Saturdays falling on(4th January, 1st March, 22nd March, 29th March , 26th April, 3rd May,17th May, 24th May and 31st May, 2014 shall be court working days.
3. 7th November and 26th December, 2014 shall be High Court's holidays.
4. The Registry will remain open during winter as well as summer vacations.

VACATIONS:

- i) Winter vacation will be observed in the High Court from 13.1.2014 to 22.2.2014.
- ii) Summer vacation will be observed in the High Court from 9.6.2014 to 13.6.2014.

Note: Limitation will not run during the vacations and Gazetted holidays.

BY ORDER OF THE HON'BLE HIGH COURT

**A.C. Dogra
REGISTRAR GENERAL**

Endst. No.HHC/Admn.6 (20)/77-XVIII-

Dated: 6.11.2013.

Copy forwarded for information to:-

1. The Secretary Govt. of India, Ministry of Home Affairs, New Delhi.
2. The Secretary General, Supreme Court of India, New Delhi.
3. The Chief Secretary to the Govt. of H.P. Shimla.
4. The Secretary/Special Secretary/Additional Secretary (Law) to the Govt. of H.P. Shimla.
5. The Registrar General, all High Courts in India.
6. The Registrar General/Registrar (Inspection, Confidential Branch and Budget), Registrar (Legal, Research and Rules), Registrar (Judicial, Judges Branch & Administration, Registrar(Vigilance, Finance &Accounts), High Court of H.P., Shimla.
7. The Principal Private Secretary to Hon'ble the Chief Justice High Court of H.P., Shimla.
8. All the OSDs./C.P.C./Administrator –Assistant Coordinator, Main Mediation Centre, High Court of H.P., Shimla.
8. All the Additional Registrars, High Court of H.P.
9. The Secretary Lokayukta, H.P., Shimla.
10. All the District/Additional District & Sessions Judges, in H.P.
11. The Presidents, District Consumers forums, Shimla, Mandi and Dharamshala, H.P.
12. The Presiding Officers, Labour Court, Shimla and Dharamshala, H.P.
13. The Legal Advisor, Lokayukta, Himachal Pradesh, Shimla.
14. The Member Secretary/Administrative Officer, H.P. State Legal Aid Service Authority, Shimla-9.
15. The Director, H.P. Judicial Academy, Curzon House, Boileauganj, Shimla -171005.
16. All the Civil Judges (Sr. Division/ Jr. Division) in H.P.
17. The Joint Director/Deputy Director, H.P. Judicial Academy, Curzon House, Boileauganj, Shimla -171005.
18. The Secretary, Supreme Court Bar Association, New Delhi.
19. The Secretary, H.P. High Court Bar Association, Shimla.
20. The Secretary, Bar Council of India, New Delhi.
21. The Secretary, Bar Council, of H.P. Shimla.
22. The Secretaries of Bar Associations in H.P.
23. The Accountant General, H.P., Shimla.
24. The Advocate General, H.P., Shimla.
25. The Deputy Registrars/Assistant Registrars, High Court of H.P., Shimla.
26. All the Secretaries /Court Masters/Private Secretaries/Chief Librarian/Section Officers/Marriage Counselor/Public Relation Officer/Protocol Officer/ Court Officer, Court Managers, High Court of H.P., Shimla for information and necessary action.
27. The Secretary Private Secretary/P.A to the Registrar General/Registrar(Inspection, Confidential Branch and Budget), Registrar (Legal, Research and Rules), Registrar(Judicial, Judges Branch & Administration, (Registrar(Vigilance, Finance &Accounts), High Court of H.P., Shimla.
28. The Technical Director, NIC Branch of this Registry for conversion of the same into digital form on Gazette Website in terms of this Registry Office Order No. HHC/Admn.1(18)/78-XI-9934-41, dated 8.4.2011.
29. The President/General Secretary, H.P. High Court Non-Gazetted Employees Association, Shimla.
30. Guard file.

Officer on Special Duty
(Organization & Administration)